

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 19 OF 2014

Dated: 7th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Western Electricity Supply Co. of Orissa Ltd.Appellant(s)

Vs.

Orissa Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Som Raj Choudhury

Counsel for the Respondent(s) : Mr. Rutwik Panda
Ms. Anshu Malik
Mr. Prashanto Sen
Mr. Udayan Verma
Mr. Shivanshu Singh
Mr. Sandh Batta for R-1
Mr. R.K.Mehta
Ms. Himashi Andley
Mr. Abhishek Upadhyay for
R-2/GRIDCO

ORDER

At the request of learned counsel for the Appellant, the matter is adjourned to **06.02.2017.**

(I.J. Kapoor)
Technical Member
ts/vg

(Justice Ranjana P. Desai)
Chairperson